

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14302/2020

(Arising out of impugned final judgment and order dated 14-10-2020 in WRITC No. 11469/2020 passed by the High Court Of Judicature At Allahabad)

BABLOO

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.122448/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122447/2020-EXEMPTION FROM FILING O.T.)

WITH SLP(C) No. 14976/2020 (XI)

(FOR ADMISSION and I.R. and IA No.128281/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128280/2020-EXEMPTION FROM FILING O.T.)

Date : 30-12-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
(VACATION BENCH)

For Petitioner(s) Ms. Asha Jain Madan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The special leave petitions are dismissed.

Pending applications stand disposed of.

(SANJAY KUMAR-II)
AR-CUM-PS

(R. NATARAJAN)
AR-CUM-PS

(NISHA TRIPATHI)
BRANCH OFFICER